

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 216/TT/2012

Date: 24.9.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission Tariff for 400 KV Line bays at Silchar S/S and Bongaigaon line of NETC along with 2 Nos. of Switchable line reactors at Silchar and Bongaigaon S/S each under Transmission System associated with Pallatana GBPP and Bongaigaon TPS, for 2009-14 period in North Eastern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.10.2012:-

- a) In item 5.5, 6.5(a) and 6.10 of Form 5B (Page 30), it is mentioned that there is a cost variation in certain items, under the heads, Misc. civil works, (73.76%), Power and control cables (37.10%), and Emergency DG Set (38.59%), due to higher tender cost. Reasons and justification may be given;
- b) Data for capital cost bench marking in accordance with the Commission's orders dated 27.4.10 and 16.6.10 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)